

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST) : THC : DELHI**

**ORDER/BAIL ROSTER FOR THE MONTH OF JANUARY, 2021**

In partial modification to this office earlier Order No. 756/19320-19341/Bail Power/Gaz./PDJ West/2020, dated 27/11/2020 and in exercise of powers vested in the undersigned, the following Additional Sessions Judges are hereby authorized under Section 10(3) of the Criminal Procedure Code, 1973 to dispose of bail/urgent applications pertaining to the Police Stations/Investigating Agencies of the West Police District of Delhi as mentioned against their names, **during the month of January, 2021.**

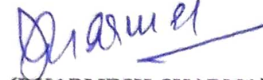
| Sl. No. | Date   | Name of the Officer                         | Room No. | PS indicated at Point |
|---------|--|---|----------|-----------------------|
| 01      | 05/01/2021, 07/01/2021, 19/01/2021, 22/01/2021, 28/01/2021 | Shri Pooran Chand, ASJ-02                   | 154      | Jurisdiction A        |
| 02      | 05/01/2021, 07/01/2021, 19/01/2021, 22/01/2021, 28/01/2021 | Shri Samar Vishal, ASJ-08                   | 33       | Jurisdiction B        |
| 03      | 04/01/2021, 11/01/2021, 16/01/2021, 18/01/2021, 27/01/2021 | Shri Lal Singh, ASJ-05                      | 17       | Jurisdiction A        |
| 04      | 04/01/2021, 11/01/2021, 16/01/2021, 18/01/2021, 27/01/2021 | Shri Sunil Beniwal, Spl. Judge, NDPS Act    | 132      | Jurisdiction B        |
| 05      | 06/01/2021, 12/01/2021, 14/01/2021, 25/01/2021, 30/01/2021 | Shri Vishal Singh, ASJ-03                   | 13       | Jurisdiction A        |
| 06      | 06/01/2021, 12/01/2021, 14/01/2021, 25/01/2021, 30/01/2021 | Shri Ankur Jain, ASJ (SFTC) 01              | 221      | Jurisdiction B        |
| 07      | 08/01/2021, 13/01/2021, 15/01/2021, 21/01/2021, 29/01/2021 | Shri Manish Gupta, ASJ-04                   | 229      | Jurisdiction A        |
| 08      | 08/01/2021, 13/01/2021, 15/01/2021, 21/01/2021, 29/01/2021 | Shri Gorakh Nath Pandey, Ld. ASJ-09 (POCSO) | 113      | Jurisdiction B        |

| Sl. No.        | Name of the Police Station & Investigating Agencies  | Court Complex & District |
|----------------|--|--------------------------|
| Jurisdiction A | Paschim Vihar West (earlier known as Mianwali Nagar), Paschim Vihar East (earlier known as Paschim Vihar), Crime Branch, Tilak Nagar, Pending bail applications of Vikas Puri, Khyala, Moti Nagar, Punjabi Bagh, EOW, Patel Nagar, Ranjit Nagar, Pending bail applications of Janakpuri. | West District            |
| Jurisdiction B | Anand Parbat, Mayapuri, Janak Puri Metro, Kirti Nagar, Nihal Vihar, CAW Cell of West Police District, Raja Garden Metro Railway Police Station, Pending bail applications of Uttam Nagar, Hari Nagar, Ranhola, Mundka, Rajouri Garden, Nangloi.  | West District            |

*Diana*  
23/11/2020

Clarification :-

The designated Courts shall consider all bail matters concerning the jurisdiction vested with them as above, including hearing on all applications wherein any interim bail has been in operation, application for cancellation of bail and/or any other matter connected thereto.



(DHARMESH SHARMA)  
PRINCIPAL DISTRICT & SESSIONS JUDGE  
WEST DISTRICT

No. 817/2138-21346 Bail Power/Gaz./PDJ West/2020

Dated 23/11/2020

Copy forwarded to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQ), Tis Hazari Courts, Delhi.
3. The Judicial Officers concerned.
4. Branch Incharge, Administration Branch, Filing Section (West), Facilitation Centre, Tis Hazari Courts, Delhi.
5. The Director, Directorate of Prosecution, Government of NCT of Delhi.
6. The Public Prosecutor, Tis Hazari Courts, Delhi.
7. The Reader to the undersigned.
8. The In-charge, Lock-up, Tis Hazari Courts, Delhi.
9. The PS to the undersigned.
10. The Secretary, Bar Association, Tis Hazari, Patiala House, Karkardooma, Rohini, Dwarka & Saket Courts, Delhi/New Delhi.
11. For uploading on LAYERS.
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23/11/2020

PRINCIPAL DISTRICT & SESSIONS JUDGE  
WEST DISTRICT

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